

Regarding need to provide financial assistance for rehabilitation works in landslide affected areas of Wayanad, Kerala-Laid

SHRI RAJMOHAN UNNITHAN (KASARAGOD): On July 30, 2024, the landslides that severely affected the areas like, Mundakai and Churalmala in Wayanad Meppadi Panchayat fall under the category of Calamity of Severe Nature - Level III as per the norms prescribed by the National Disaster Management Act. The biggest disaster was recorded in the series of landslides reported so far in the country. Regarding this on 06.08.2024 Hon Prime Minister has visited the area and was convinced about the situation. However, this disaster has not been declared as an extreme disaster. In addition to the non-availability of additional financial assistance, relief measures under Section 13 of the Disaster Relief Act are also not available for the loans taken by the disaster victims. A post-disaster needs assessment has been conducted in this regard and a detailed report has been submitted to the Central Government on 13.11.2024. An amount of Rs. 2221 crore for Meppadi and Rs. 98.10 crore for Vilangad has been estimated for recovery & reconstruction purpose. It is requested to provide financial assistance for the necessary rehabilitation works in the Landslide areas.